## <u>COURT-II</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### EP NO. 03 OF 2017 & IA NO. 874 OF 2017 IN APPEAL NO. 301 OF 2013

Dated: <u>3<sup>rd</sup> November, 2017</u>

# Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N.K. Patil, Judicial Member

### In the matter of:

Tata Power Delhi Distribution Limited	 Appellant(s)/ Petitioner(s)
Vs. North Municipal Corporation of Delhi (North Delhi Municipal Corporation) & Ors.	 Respondent(s)

Counsel for the Appellant (s)	:	Mr. Vishal Anand
		Mr. Rahul Kinra
		Mr. Ashutosh Kumar Srivastava
		Mr. Anurag Bansal (Rep.)
Counsel for the Respondent(s)	:	

## <u>ORDER</u>

Issue notice to the Respondents returnable on 19.12.2017. Dasti, in

addition, is permitted.

List the matter on <u>19.12.2017.</u> In the meantime pleadings be completed.

(Justice N.K. Patil) Judicial Member (I. J. Kapoor) Technical Member

mk/vt